

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0002212/2020	SATYANARAYAN MAJHI VS STATE OF ODISHA	SHIBANI SANKAR PRADHAN VS	KANTAMAL /64 /2016 () //
13	BLAPL/0002213/2020	SATYANARAYAN MAJHI VS STATE OF ODISHA	SHIBANI SANKAR PRADHAN VS	KANTAMAL /74 /2015 () //
14	BLAPL/0002214/2020	BISHNUDEV SHARMA VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT GRPS /9 /2019 () //
15	BLAPL/0002215/2020	BISWA PRAKASH SENAPATI @ DIPU VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	MAHILA PS,SEC-3,ROURKELA /04 /2020 () //
16	BLAPL/0002216/2020	SAURA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /181 /2019 () //
17	BLAPL/0002217/2020	AMIT BERIWAL VS STATE OF ODISHA	RUDRA PRASAD KAR VS	//0 () //
18	BLAPL/0002218/2020	KHAGESWAR @ LITU @ BALARAM SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	JAJPUR SADAR /43 /2018 () //
19	BLAPL/0002219/2020	DIBYALOCHAN BAGARTI VS STATE OF ODISHA	D.K.MAHALIK VS	SUNDARGARH TOWN /220 /2016 () //
20	BLAPL/0002220/2020	LAXMIKANTA MAHANTA @ JAGA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JHUMPURA /03 /2020 () //
21	BLAPL/0002221/2020	BABULI MOHANTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /25 /2018 () //
22	BLAPL/0002222/2020	KRISHNA KUMAR PRAJAPATI VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	SONEPUR /98 /2018 () //
23	BLAPL/0002223/2020	RANJAN HARIPAL	SATYABRATA PANDA	SAMBALPUR SADAR /24 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002224/2020	LUKA SABAR	B.R.TRIPATHY	R.UDAYAGIRI /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002225/2020	PRAFULLA PARIDA	BISHNU PRASAD PRADHAN	MANCHESWAR P.S. /379 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002226/2020	SANJAY SAMANTARAY	BHARATI DASH	BALANGA /163 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002227/2020	MAMATA DEVI @ MAMATA JAT	SAMBEET PATTANAYAK	SAMBALPUR TOWN /32 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002228/2020	SATRUGHAN GOUDA	SAMBEET PATTANAYAK	BHANJANAGAR /391 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002229/2020	KRUSHNA @ KAPILA SETHI	SAMBEET PATTANAYAK	BHANJANAGAR /60 /2012
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002230/2020	BICHI @ BICHITRA BISOYI	JYOTIRMAYA SAHOO	BADAGADA /181 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002231/2020	NANDA KHOSLA	HIMANSHU BHUSAN DASH	RAYAGADA G.R.P. /04 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002232/2020	MAHENDRA NAIK @ JEET	HIMANSHU BHUSAN DASH	RAYAGADA TOWN /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002233/2020	PRAKASH @ NARAYANA GOUDA	BISWAJIT MOHARANA	BHANJANAGAR /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002234/2020	SAMEER RANJAN PATRO	ABHAS MOHANTY	KORAPUT TOWN /319 /2019
		VS	VS	()

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35	BLAPL/0002235/2020	STATE OF ODISHA KAMAL KUMAR BEHERA VS	NITYANANDA MOHAPATRA VS	// SIMULIA /331 /2019 ()
36	BLAPL/0002236/2020	STATE OF ODISHA ATUL @ PRAKASH BEHERA VS	SATYA NARAYAN MISHRA-4 VS	// BANSADA /11 /2020 ()
37	BLAPL/0002237/2020	STATE OF ODISHA BISHIKESAN BATRA VS	BISWARANJAN MAHARATHA VS	// AMBADOLA /01 /2020 ()
38	BLAPL/0002238/2020	STATE OF ODISHA SIBA PATTANAIAK @ SIBA NARAYAN PATTANAYAK VS	SIBPATRO VS	// SURADA /93 /2006 ()
39	BLAPL/0002239/2020	STATE OF ODISHA GOUTAM DIGAL VS	GYANARANJAN MOHANTY VS	// SAHID NAGAR P.S. /59 /2020 ()
40	BLAPL/0002240/2020	STATE OF ODISHA DEEPAK DIGAL VS	GYANARANJAN MOHANTY VS	// SAHID NAGAR P.S. /59 /2020 ()
41	BLAPL/0002241/2020	STATE OF ODISHA NABAGHANA BISOYI VS	JYOTIRMAYA SAHOO VS	// BADAGADA /181 /2019 ()
42	BLAPL/0002242/2020	STATE OF ODISHA MINATI SETHI VS	AMITAV TRIPATHY VS	// ITAMATI /162 /2019 ()
43	BLAPL/0002243/2020	STATE OF ODISHA AGADHU PRADHAN VS	RAMANI KANTA PATTANAIAK VS	// BHUBAN /83 /2018 ()
44	BLAPL/0002244/2020	STATE OF ODISHA RAJESH MOHANTY VS	SUJIT KUMAR GUPTA VS	// MALGODOWN /39 /2020 ()
45	BLAPL/0002245/2020	STATE OF ODISHA RAJIB PATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BOLANGIR SADAR /27 /2020 () //

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46	BLAPL/0002246/2020	GANGA HANUMAN VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	BARGARH SADAR /209 /2019 () //
47	BLAPL/0002247/2020	AKHANDALA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	TITILAGARH /105 /2017 () //
48	BLAPL/0002248/2020	MAHENDRA KHORA VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	NARAYANPATNA /07 /2016 () //
49	BLAPL/0002249/2020	ALU @ SANTURU @ SANTOSH @ A.SANTOSHPARTHA SARATHI DAS VS STATE OF ODISHA	VS	POLASARA PS /233 /2019 () //
50	BLAPL/0002250/2020	KARUNAKAR KHANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASUDEVPUR /34 /2020 () //
51	BLAPL/0002251/2020	KALYANI MALLICK @ MALIK VS STATE OF ODISHA	P.R.MISHRA VS	/ /0 () //
52	BLAPL/0002252/2020	NIRA @ RASMIRANJAN MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /44 /2020 () //
53	BLAPL/0002253/2020	ROJALIN MOHAPATRA @ ROJI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MANGALA BAG /58 /2020 () //
54	BLAPL/0002254/2020	T.NARAYAN PATRA VS STATE OF ODISHA	S.K.MOHANTY VS	BHANJANAGAR /31 /2005 () //
55	BLAPL/0002255/2020	SIBA KUSUM VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KEONJHAR SADAR /31 /2020 () //
56	BLAPL/0002256/2020	BHUSAN KAIBARTA VS STATE OF ODISHA	A.K.SAHOO VS	NAWAPARA /66 /2012 () //
57	BLAPL/0002257/2020	CHITRASEN LAKRA @ KALO	SOUMYA RANJAN DAS	GOVINDPUR /24 /2017

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002258/2020	TITAN @ MAHESWAR BEHERA	SUNIL KUMAR PANDA	DHENKANAL TOWN /346 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002259/2020	RAGHU @ SATYANANDA MAHANANDA	SUNIL KUMAR PANDA	JUJUMURA /22 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002260/2020	SAGAR NAIK	SUNIL KUMAR PANDA	MOTANGA /44 /2006
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002261/2020	NIRMAL DHANAGUNDI	SUNIL KUMAR PANDA	RENGALI (SAMBALPUR) /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002262/2020	KINNU @ SUNIL MAHANANDA	B.R.TRIPATHY	RAIRAKHOL /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002263/2020	PRAMA RAIKA @ PARAM RAIKA	B.R.TRIPATHY	R.UDAYAGIRI /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002264/2020	S.LALIT RAO @ RAKI	B.R.TRIPATHY	PHULBANI SADAR /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000174/2020	BHIMSEN SAMAL	ER. NAGENDRA KUMAR MOHANTY	//
		VS	VS	()
		HEMENDRANATH MOHANTY		//
66	CMAPL/0000175/2020	ARUN KU.DAS	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000176/2020	RASMIN KUMAR JENA	ADV.	//
		VS	VS	()
		CHAIRMAN,LIC,MUMBAI		//
68	CMAPL/0000177/2020	JAGABANDHU NAYAK	ADV.	//
		VS	VS	()

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69	CMAPL/0000178/2020	UNION OF INDIA SOUTH EASTERN RAILWAY VS	ADV. VS	// // 0
70	CMP/0000268/2020	M/S.SARA INTERNATIONAL PRIVATE LIMITED BASANT SAMANTARAY @ BASANT KUMAR SAMANTRAY VS	S.K.NAYAK VS	// // 0
71	CMP/0000269/2020	BAPUJI KUMAR SAMANTRAY PABITRA MOHAN PARIDA VS	P.K.RATH 1 VS	// // 0
72	CMP/0000270/2020	RUNUBALA SWAIN LAMBODAR CHAUHAN VS	A.C.BEHERA VS	// // 0
73	CMP/0000271/2020	BANDHUMAHANTI CHAUHAN NIRMALA DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
74	CMP/0000272/2020	GHASI JOGI SANWARMAL MODI VS	BIBHUTI BHUSAN MISHRA 2 VS	// // 0
75	CMP/0000273/2020	SHYAMSUNDAR MODI RAJ KISHORE PRADHAN VS	AMIT PRASAD BOSE VS	// // 0
76	CMP/0000274/2020	KISHORE CHANDRA DAS BUNA @ SK.KHALIL VS	S.K.NAYAK 2 VS	// // 0
77	CMP/0000275/2020	STATE OF ODISHA KAILASH CHANDRA MALLICK VS	SUMANTA KUMAR NAYAK VS	// // 0
78	CONTC/0001021/2020	PRADIPTA KUMAR MOHANTY SUNIL KU.CHINARA VS	adv VS	// // 0
79	CONTC/0001022/2020	POMA TUDU SAURI PRASAD LENKA VS	ADV VS	// // 0
		ASHOK K.K.MEENA		//

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80	CONTC/0001023/2020	NIBARAN PRADHAN VS ASHOK K.K.MEENA	ADV VS	// 0 //
81	CONTC/0001024/2020	MANAS KUMAR BAL VS RATNAKAR ROUT	ADV VS	// 0 //
82	CONTC/0001025/2020	MRUTYUNJAY NARAYAN MOHAPATRA VS MANOJ KUMAR DAS	ADV VS	// 0 //
83	CONTC/0001026/2020	MOHAMMED ABDUS VS PROFESSOR DR.DEEPAK KUMAR BEHERA	ADV VS	// 0 //
84	CONTC/0001027/2020	JAGADANANDA VS ASIT KUMAR TRIPATHY	ADV VS	// 0 //
85	CONTC/0001028/2020	DIGBIJOY DAS VS PREM KUMAR JHA	SURENDRA KU.BISWAL VS	// 0 //
86	CONTC/0001029/2020	SATYA NARAYAN PANDA VS V.V.YADAV	LAXMIDHAR DASH VS	// 0 //
87	CONTC/0001030/2020	RAMESH KUMAR PARIDA VS V.V.YADAV	LAXMIDHAR DASH VS	// 0 //
88	CONTC/0001031/2020	NAGESH MARLA VS V.V.YADAV	LAXMIDHAR DASH VS	// 0 //
89	CONTC/0001032/2020	BIRENDRA KU.BEURA VS PRADIP KUMAR DASH	ADV VS	// 0 //
90	CONTC/0001033/2020	SUNDARI MAJHI VS PRADIPTA KUMAR MOHAPATRA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
91	CONTC/0001034/2020	LELI MAJHI	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
92	CONTC/0001035/2020	BASANTA KUMAR SAHOO	ADV	//
		VS	VS	0
		JAGANNATH SWAIN		//
93	CONTC/0001036/2020	SRIKANTA SAMAL	ADV	//
		VS	VS	0
		JAGANNATH SWAIN		//
94	CONTC/0001037/2020	PRADIPTA KUMAR LENKA	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
95	CONTC/0001038/2020	MANAS RANJAN DEHURI	ADV	//
		VS	VS	0
		DIRECTOR,ELEMENTARY EDUCATION		//
96	CONTC/0001039/2020	ABHAYA KU.KHILAR	ADV	//
		VS	VS	0
		DIRECTOR,SECONDARY EDUCATION		//
97	CONTC/0001040/2020	ANIT KUMAR DAS	ADV	//
		VS	VS	0
		GANAPAT LAL		//
98	CONTC/0001041/2020	ALOK KUMAR MOHANTY	ADV	//
		VS	VS	0
		PRAMOD KUMAR DAS		//
99	CONTC/0001042/2020	BAMDEV JAYSISNGH	A.K.MOHANTY	//
		VS	VS	0
		PIYUSH MORIDA		//
100	CONTC/0001043/2020	GOURANG CHARAN PANDA	ADV	//
		VS	VS	0
		JYOTIR MAYA RATH		//
101	CONTC/0001044/2020	SUMAN SOURAV	AVIJT MISHRA	//
		VS	VS	0
		G.MATHI VATHANAN		//
102	CONTC/0001045/2020	SUNADHAR MAJHI	A.K.SAHOO	//
		VS	VS	0

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103	CONTC/0001046/2020	PRADIPTA KUMAR MOHAPATRA DR.DIPTIRANJANI BISOYI VS	ADV VS	// // ()
104	CONTC/0001047/2020	BRIGADIER LAXMI CHARAN PATNAIK TUNA NAYAK @ NAIK VS	ADV VS	// // ()
105	CRLA/0000209/2020	JAYANTA KUMAR DAS BABAJI NAIK VS	TARA PRASAD MOHAPATRA VS	// BADSАHI /43 /2014 ()
106	CRLA/0000210/2020	STATE OF ODISHA ASHOK ROUT @ SUKANTA @ ASHANT ROUT AMULYA RATNA PANDA VS	VS	// JAJPUR TOWN /38 /2018 ()
107	CRLLP/0000009/2020	STATE OF ODISHA VS	ADDL.GOVТ. ADVOCATE VS	// /21 /2007 ()
108	CRLMA/0000073/2020	RANJIT PAL HARAPRASAD SAHU VS	ADV VS	// / /0 ()
109	CRLMA/0000074/2020	STATE OF ODISHA ASHOK SWAIN@BHAGIRATHI@ASHU VS	S.ROUT VS	// BARANGA /118 /2019 ()
110	CRLMC/0000812/2020	STATE OF ODISHA BANGURU@MAHESWAR BEHERA VS	LAXMAN PRADHAN VS	// /307 /2014 ()
111	CRLMC/0000813/2020	STATE OF ODISHA DIPAK KUMAR SINGH VS	LAXMAN PRADHAN VS	// / /0 ()
112	CRLMC/0000814/2020	STATE OF ODISHA KARAM PRASAD GUPTA VS	LAXMAN PRADHAN VS	// / /0 ()
113	CRLMC/0000815/2020	STATE OF ODISHA JATA SAHOO VS	SUSANTA SEKHAR MOHAPATRA VS	// PURIGHAT /200 /2019 ()
		STATE OF ODISHA		//

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114	CRLMC/0000816/2020	SUKADEV NAYAK VS STATE OF ODISHA	P.K.RATH 1 VS	SORO /189 /2019 () //
115	CRLMC/0000817/2020	SURATH CH.GIRI@SURATHO GIRI VS STATE OF ODISHA	K.K.SWAIN VS	/ /0 () //
116	CRLMC/0000818/2020	SURENDRA SINGH@SURENDRANATH SINGH TUKUNA KU.MISHRA VS STATE OF ODISHA	VS	/ /0 () //
117	CRLMC/0000819/2020	JAGANNATH MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /26 /2020 () //
118	CRLMC/0000820/2020	AJAY KUMAR BOITAI VS BIJAYKUMAR BOITAI	ARIJEET MISHRA VS	KOREI /260 /2018 () //
119	CRLMC/0000821/2020	RAGHUBIR SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	TAISARA /100 /2012 () //
120	CRLMC/0000822/2020	AMARA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	DIGAMBARA MISHRA VS	KORAPUT VIGILANCE /8 /2017 () //
121	CRLMC/0000823/2020	AMAR KUMAR BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	BORIGUMMA /87 /2015 () //
122	CRLMC/0000824/2020	AMAR KUMAR BEHERA VS STATE OF ODISHA(VIG.)	DIGAMBARA MISHRA VS	JEYPORE VIGILANCE /47 /2014 () //
123	CRLMC/0000825/2020	AMAR KUMAR BEHERA VS STATE OF ODISHA(VIG.)	DIGAMBARA MISHRA VS	JEYPORE VIGILANCE /9 /2012 () //
124	CRLMC/0000826/2020	SACHIN KUMAR DEHURY VS STATE OF ODISHA	DEEPAK R.PARIDA VS	NALCO /5 /2010 () //
125	CRLMC/0000827/2020	CHITRASEN BARIK	ASHOK KUMAR ROUT	MAHILA P.S. BUXIBAZAR /71 /2018

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		VS	VS	()
126	CRLMC/0000828/2020	KASTURI BARIK@LENKA BUDHU PURTY	RAMANIKANTA PATTANAİK	// KALIAPANI /22 /2015
		VS	VS	()
127	CRLMC/0000829/2020	STATE OF ODISHA HARIHAR PANDA	P.C.CHHINCHANI	// RAYAGADA TOWN /84 /2018
		VS	VS	()
128	CRLMC/0000830/2020	STATE OF ODISHA SANJIVSHANKARRAO KHADEI	SUSANTA KUMAR NATH	// / /0
		VS	VS	()
129	CRLMC/0000831/2020	REPUBLIC OF INDIA (CBI) M/S.KESHARI ESTATES PVT.LTD	SANTANU KUMAR SARANGI	// / /0
		VS	VS	()
130	CRLMC/0000832/2020	STATE OF ODISHA THACHAPPILLIL KUTTAPPAN NARAYAN	SANTANU KUMAR SARANGI	// / /0
		VS	VS	()
131	CRLMC/0000833/2020	STATE OF ODISHA PEPLES FORUM	DEBARAJ MOHANTY	// RENGALI (SAMBALPUR) /87 /2019
		VS	VS	()
132	CRLMC/0000834/2020	STATE OF ODISHA LAXMIDHAR SATAPATHY	JYOTIRMAYA SAHOO	// BANAPUR P.S. /45 /2016
		VS	VS	()
133	CRLMC/0000835/2020	STATE OF ODISHA SHANKAR NAIK@BUDA	S.K.BHANJADEO	// ANGUL TOWN /868 /2013
		VS	VS	()
134	CRLMP/0000366/2020	STATE OF ODISHA DIBYALOK BEHERA	SUBHENDU KUMAR DAS	// / /0
		VS	VS	()
135	CRLMP/0000367/2020	STATE OF ODISHA HIRAMAN GOND	A.C.BEHERA	// / /0
		VS	VS	()
136	CRLMP/0000368/2020	STATE OF ODISHA JANAKI SETHI	DILLIP KUMAR ROUT	// / /0
		VS	VS	()

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137	CRLMP/0000369/2020	STATE OF ODISHA SURESH CHANDRA HOTA VS	SUBASH CH RATH VS	// / /0 ()
138	CRLMP/0000370/2020	STATE OF ODISHA TRILOCHAN PANDA VS	SANTANU KUMAR SARANGI VS	// / /0 ()
139	CRLMP/0000371/2020	STATE OF ODISHA SUMANTA KUMAR ROUT VS	AMIYA KUMAR TARAI VS	// / /0 ()
140	CRLMP/0000372/2020	STATE OF ORISSA SUMANTA KUMAR ROUT VS	AMIYA KUMAR TARAI VS	// / /0 ()
141	CRLMP/0000373/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
142	CRLMP/0000374/2020	STATE OF ORISSA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
143	CRLMP/0000375/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
144	CRLMP/0000376/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
145	CRLMP/0000377/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
146	CRLMP/0000378/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
147	CRLMP/0000379/2020	STATE OF ODISHA CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	// / /0 () //

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148	CRLMP/0000380/2020	CHAIRMAN, BISWA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 0 //
149	CRLMP/0000381/2020	CHAIRMAN, BISWA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 0 //
150	CRLMP/0000382/2020	CHAIRMAN, BISWA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 0 //
151	CRLMP/0000383/2020	CHAIRMAN, BISWA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 0 //
152	CRLMP/0000384/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
153	CRLMP/0000385/2020	CHAIRMAN, BISWA VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	/ /0 0 //
154	CRLMP/0000386/2020	CHAIRMAN, BISWA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 0 //
155	CRLMP/0000387/2020	CHAIRMAN, BISWA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 0 //
156	CRLMP/0000388/2020	LOPAMUDRA MOHAPATRA VS STATE OF ODISHA	NALINI KANTA DASH VS	/ /0 0 //
157	CRLMP/0000389/2020	PRAKASH BALASAMANTA VS IIC, PURIGHAT PS	B.M.SARANGI VS	/ /0 0 //
158	CRLMP/0000390/2020	PURNABASI NAHAK VS STATE OF ORISSA	S.K.MOHANTY VS	/ /0 0 //
159	CRLMP/0000391/2020	BIPIN BIHARI DAS	BIBHU PRASAD MOHANTY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	CRLREV/0000202/2020	MONALISHA DAS HARIA NAIK	P.R.SINGH	// DHENKANAL SADAR /22 /2020
		VS	VS	()
161	CRLREV/0000203/2020	STATE OF ODISHA WARINDER SINGH	BISWAJIT PASAYAT	// //0
		VS	VS	()
162	CRLREV/0000204/2020	STATE OF ODISHA PABITRA KHATUA	AJAYA KU PRADHAN	// SUKINDA /297 /2019
		VS	VS	()
163	CRLREV/0000205/2020	STATE OF ODISHA CHINMAYA PRADHAN	ARUN KU.BUDHIA	// KEONJHAR SADAR /31 /2020
		VS	VS	()
164	FAO/0000324/2020	STATE OF ODISHA PITABAS MOHANTY	DILLIP KUMAR SAHU	// //
		VS	VS	()
165	FAO/0000325/2020	STATE EDUCATION TRIBUNAL, BHUBANESWAR DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTO KUMAR MAHALI	// //
		VS	VS	()
166	GUAP/0000001/2020	RAMESH CH.NAYAK KANDULA @ BORA SUNITHA	PANCHANAN PANIGRAHI	// //
		VS	VS	()
167	MACA/0000190/2020	BORA SUDHAKAR DAS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	ANANT SINGH	// //
		VS	VS	()
168	MACA/0000191/2020	TILOTAMA LAL DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	SUBROJ KUMAR PATHY	// //
		VS	VS	()
169	MACA/0000192/2020	MINATI DALABEHERA JANAKI RANA	ANTARAYAMI DASH	// //
		VS	VS	()
170	MATA/0000043/2020	ARUN KU.SAHOO LAXMIDHAR SAHOO @ SAHU	SWARUP KUMAR PATNAIK	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	MATA/000044/2020	RITANJALI BEHERA @ RINA PRANATI SETHY @ PRANATI MAJHI VS BIPIN KU.SETHY	BISWA PRAKASH DHAL VS	// // 0 //
172	RPFAM/000083/2020	SHUVASHREE SUVASMITA SAHU VS AKSHAY KU.SAHU	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
173	RSA/000092/2020	BAIDU MAJHI VS KADE MAJHI	M/S.N.C.PATI VS	// 0 //
174	RSA/000093/2020	JAYANTI PATRA VS SHANTILATA JENA	MAHESWAR MOHANTY VS	// 0 //
175	RSA/000094/2020	AFSAR ALLI VS SK. SAIDUL	M/S.N.P.PARIJA VS	// 0 //
176	RSA/000095/2020	SUSAMA BEHEERA VS PABITRA KU.ROUT	PRASANTA KUMAR NAYAK VS	// 0 //
177	RSA/000096/2020	POONAM CHAND AGRAWAL VS MANOJ KU.AGRAWAL	SMITA RANJAN PATTNAIK VS	// 0 //
178	RVWPET/0000173/2020	ASHISHA MAHAPATRA VS STATE OF ODISHA	KALYAN PATTNAIK VS	// 0 //
179	RVWPET/0000174/2020	UNION OF INDIA VS PABITRA PARIDA	PIYUSH KUMAR MISHRA VS	// 0 //
180	RVWPET/0000175/2020	STATE OF ODISHA VS NIRANJAN NAYAK	SR.S.C. (S AND ME) VS	// 0 //
181	RVWPET/0000176/2020	STATE OF ODISHA VS BIRENDRA KUMAR BISWAL	A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	RVWPET/0000177/2020	SAURAV SINGH @ SOURAV VS OMBUDSMAN-II	BIKASH JENA VS	// 0 //
183	TRP(C)/0000083/2020	MONALISHA PRADHAN VS SUBRAT KU.DAS	B.S.TRIPATHY (1) VS	// 0 //
184	TRP(C)/0000084/2020	LOPAMUDRA DAS VS RAJENDRA KU.NANDI	M/S.S.K.ROUT VS	// 0 //
185	TRP(C)/0000085/2020	KANAK MANJARI BEHERA VS PANKAJ KU.BEHERA	AVIRAM PATRA VS	// 0 //
186	WA/0000179/2020	SANDIPTA KUMAR SAMAL VS DIRECTOR GENERAL HEAD QUARTER OFFICE	J.K.LENKA VS	// 0 //
187	WA/0000180/2020	BIBHUTI BH.SENAPATI VS J.C.,SETTLEMENT AND CONWSOLIDATION, BHUBANESWAR	MD. FAYAZ VS	// 0 //
188	WA/0000181/2020	RAHIM SAHAJI VS J.C.,SETTLEMENT AND CONSOLIDATION, BHUBANESWAR	MD. FAYAZ VS	// 0 //
189	WA/0000182/2020	HEMANTA KU.MALLICK VS J.C.,SETTLEMENT AND CONSOLIDATION, BHUBANESWAR,	MD. FAYAZ VS	// 0 //
190	WA/0000183/2020	KALA SAHAJI VS J.C.,SETTLEMENT AND CONSOLIDATION, ODISHA, BHUBANESWAR	MD. FAYAZ VS	// 0 //
191	WA/0000184/2020	KHUDIRAM MUNDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
192	WA/0000185/2020	BINAY KU.SINGH VS UNION OF INDIA.	BHUBAN MOHAN BHUYAN VS	// 0 //
193	WP(C)/0008930/2020	UCO BANK	M.BALAKRISHNA RAO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0008931/2020	DM CUM COLLECTOR, SAMBALPUR DURYODHAN SAHOO	NIRANJAN PANDA	//
		VS	VS	0
195	WP(C)/0008932/2020	STATE OF ODISHA MIRARANI KHANDUAL	NIRANJAN PANDA	//
		VS	VS	0
196	WP(C)/0008933/2020	MD, CESU CHITRASEN MAJHI	B.SAHOO	//
		VS	VS	0
197	WP(C)/0008934/2020	THE ADM, R AND R, MCL KABITA PANIGRAHI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
198	WP(C)/0008935/2020	THE STATE OF ODISHA DOLAGOBINDA SAMANTASINGHAR	BANABIHARI RAY	//
		VS	VS	0
199	WP(C)/0008936/2020	STATE OF ODISHA MERUMARDAN NAYAK	BANABIHARI RAY	//
		VS	VS	0
200	WP(C)/0008937/2020	STATE OF ODISHA PRAFULLA KUMAR PARIDA	BANABIHARI RAY	//
		VS	VS	0
201	WP(C)/0008938/2020	STATE OF ODISHA RAMESH CHANDRA MANGARAJ	BANABIHARI RAY	//
		VS	VS	0
202	WP(C)/0008939/2020	STATE OF ODISHA BISWAJIT SAHOO	TRILOCHAN NANDA	//
		VS	VS	0
203	WP(C)/0008940/2020	STATE OF ODISHA SUBAS CHANDRA PANIGRAHI	TRILOCHAN NANDA	//
		VS	VS	0
204	WP(C)/0008941/2020	STATE OF ODISHA TRANSASIA BI0 MEDICALS LTD.	RAJJEET ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0008942/2020	STATE OF ODISHA TRANSASIA BIO MEDICALS LTD. VS	RAJJEET ROY VS	// // 0
206	WP(C)/0008943/2020	STATE OF ODISHA BIRENDRA KUMAR MISHRA VS	GAGANBIHARI SINGH VS	// // 0
207	WP(C)/0008944/2020	STATE OF ODISHA RASANA MALLIK VS	B.K.NAYAK-3 VS	// // 0
208	WP(C)/0008945/2020	STATE OF ODISHA BHARATI SAMAL VS	JANMEJAYA DASH VS	// // 0
209	WP(C)/0008946/2020	COLLECTOR JAGATSINGHPUR KARTIKESWAR MUDULI VS	B.K.NAYAK-3 VS	// // 0
210	WP(C)/0008947/2020	STATE OF ODISHA SANJUKTA ROUT VS	B.K.NAYAK-3 VS	// // 0
211	WP(C)/0008948/2020	STATE OF ODISHA HINDUSTAN AERONAUTICS MAZDOOR SANGH VS	MANORANJAN MISHRA VS	// // 0
212	WP(C)/0008949/2020	UNION OF INDIA LABANI PRADHAN VS	B.K.NAYAK-3 VS	// // 0
213	WP(C)/0008950/2020	THE CHAIRMAN-CUM-MANAGING DIRECTOR, CESU KUNI PRADHAN VS	B.K.NAYAK-3 VS	// // 0
214	WP(C)/0008951/2020	MANORANJAN ROUTH BIJAYA KUMAR MOHAPATRA VS	SURENDRA KUMAR DASH VS	// // 0
215	WP(C)/0008952/2020	STATE OF ODISHA UGRESAN JENA VS	ALOK KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0008953/2020	SUKADEV SWAIN VS THE BRANCH MANAGER, UNION BANK OF INDIA	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0008954/2020	BANAMALI MISHRA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
218	WP(C)/0008955/2020	CHITRASEN MAJHI VS THE ADDITIONAL DISTRICT MAGISTRATE R AND R MAHANADI COALFIELDS LIMITED	B.SAHOO VS	// 0 //
219	WP(C)/0008956/2020	LAMBODAR SETHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
220	WP(C)/0008957/2020	JAY MAA MAHISHA MARDHINI KHUDRA BEBENSAN SANGH WELFARE TRUST VS STATE OF ODISHA	SHANTANU KUMAR VS	// 0 //
221	WP(C)/0008958/2020	YAGYANSIS RAY VS THE STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
222	WP(C)/0008959/2020	DHANANJAY KAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
223	WP(C)/0008960/2020	DR.RAJENDRA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
224	WP(C)/0008961/2020	ALOK KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
225	WP(C)/0008962/2020	SOUBHAGYA LAXMI DUTTA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
226	WP(C)/0008963/2020	LAXMIDHAR SETHY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
227	WP(C)/0008964/2020	GORACHAND PARIDA	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0008965/2020	ASHOK KUMAR PUROHIT	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0008966/2020	BRAJABANDHU MOHANTY	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0008967/2020	PRAFULLA KUMAR DALAI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		PRAMILA DALAI		//
231	WP(C)/0008968/2020	BIJAY KUMAR JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0008969/2020	HAREKRISHNA SWAIN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0008970/2020	PRITIMOHAN PRADHAN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0008971/2020	MINA NAIK	GYANA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0008972/2020	NAMITA PATNAIK	GYANA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0008973/2020	RANJAN KUMAR SAMAL	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0008974/2020	HEMANTA KUMAR RANA	DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0008975/2020	GOKUL NAIK	SAMIR KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		CUTTACK MUNICIPAL CORPORATION		//
239	WP(C)/0008976/2020	SARAT KUMAR SAHOO	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
240	WP(C)/0008977/2020	LAXMIKANTA DASH	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
241	WP(C)/0008978/2020	PRAVAT KUMAR BEHERA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
242	WP(C)/0008979/2020	MANOJ KUMAR MOHARANA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
243	WP(C)/0008980/2020	GOPAL BEHERA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
244	WP(C)/0008981/2020	LAXMAN NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		COLLECTOR AND DM, MAYURBHANJ		//
245	WP(C)/0008982/2020	SADASHIV MALLIK	DEBENDRA DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
246	WP(C)/0008983/2020	MATHURI CHARAN SAMAL	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
247	WP(C)/0008984/2020	SUVENDU KUMAR PANDA	TUSAR KUMR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
248	WP(C)/0008985/2020	RAJKISHORE NAYAK	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
249	WP(C)/0008986/2020	BIJAY KUMAR RAY	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0008987/2020	AJIT KUMAR SAHU VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
251	WP(C)/0008988/2020	PRAKASH CHANDRA DAS VS STATE OF ODISHA	A.N.DAS VS	// 0 //
252	WP(C)/0008989/2020	SARAT KUMAR ROUT VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
253	WP(C)/0008990/2020	NARESH CHANDRA JENA VS UNION OF INDIA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
254	WP(C)/0008991/2020	NIRMAL CHANDRA BISWAL VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
255	WP(C)/0008992/2020	BHAJAMAN PRASAD DAS VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
256	WP(C)/0008993/2020	MANORANJAN SAHOO VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
257	WP(C)/0008994/2020	ANNAPURNA DEI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
258	WP(C)/0008995/2020	STATE OF ODISHA VS M/S NAYAGARH SUGAR COMPLEX LTD.	ADDL.GOV.T.ADVOCATE VS	// 0 //
259	WP(C)/0008996/2020	PRAMOD KUMAR DALAI VS THE STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
260	WP(C)/0008997/2020	PRAVATI PARIDA VS UNION OF INDIA	DHULIRAM PATNAIK VS	// 0 //
261	WP(C)/0008998/2020	DILLIP KUMAR SAHOO	JYOTIRMAYA GUPTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0008999/2020	SUBASH CHANDRA DAS	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0009000/2020	THE EXECUTIVE ENGINEER ELECTRICAL WORKS	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0009001/2020	PRASANTA KUMAR PANDA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0009002/2020	PRAVASH CHANDRA MOHATAB	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA		//
266	WP(C)/0009003/2020	PRADEEP KUMAR BARIK	AMIT KUMAR NATH	//
		VS	VS	0
		SUBASINI BARIK		//
267	WP(C)/0009004/2020	SUDHIR PATTNAIK	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0009005/2020	DEEPAK RANJAN PATTANAYAK	SATYA SINDHU KASHYAP	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0009006/2020	SABITARANI SATPATHY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0009007/2020	TRILOCHAN MALLIK	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		SUKANTI MALLIK		//
271	WP(C)/0009008/2020	LAXMIPRIYA DAS @ MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0009009/2020	SANATAN RAY	PARTHA SARATHI NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0009010/2020	STATE OF ODISHA JYOTIRMAYEE RATH VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
274	WP(C)/0009011/2020	STATE OF ODISHA GOVINDA CHANDRA BEHERA VS	ABHAYA KUMAR PARIDA VS	// // 0
275	WP(C)/0009012/2020	UNION OF INDIA DILLIP KUMAR BEHERA VS	ABHAYA KUMAR PARIDA VS	// // 0
276	WP(C)/0009013/2020	UNION OF INDIA SUSHIL KUMAR SWAIN VS	ABHAYA KUMAR PARIDA VS	// // 0
277	WP(C)/0009014/2020	UNION OF INDIA ASHOK BEHERA VS	ABHAYA KUMAR PARIDA VS	// // 0
278	WP(C)/0009015/2020	UNION OF INDIA K.SRINIBAS RAO VS	ABHAYA KUMAR PARIDA VS	// // 0
279	WP(C)/0009016/2020	UNION OF INDIA PRITI RANJAN BHUYAN VS	ABHAYA KUMAR PARIDA VS	// // 0
280	WP(C)/0009017/2020	UNION OF INDIA SRUTI RANJAN BHUYAN VS	ABHAYA KUMAR PARIDA VS	// // 0
281	WP(C)/0009018/2020	UNION OF INDIA HIMANSHU RANJAN MOHANTY VS	B.K.NAYAK..1 VS	// // 0
282	WP(C)/0009019/2020	ORISSA ADMINISTRATIVE TRIBUNAL PURNA CHANDRA JENA VS	SANJEEV UDGATA VS	// // 0
283	WP(C)/0009020/2020	STATE OF ODISHA SIDHU CHARAN SINGH VS	B.K.NAYAK..1 VS	// // 0
		ORISSA ADMINISTRATIVE TRIBUNAL		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0009021/2020	ALOK KUMAR DASH VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
285	WP(C)/0009022/2020	ANANTA NARAYAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
286	WP(C)/0009023/2020	PRASANTA KUMAR PANIGRAHY VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
287	WP(C)/0009024/2020	DR.DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
288	WP(C)/0009025/2020	SRINIBAS SAHOO VS PUBLIC INFORMATION OFFICER, S.AND ME DEPT.	DEEPAK KUMAR SAHOO VS	// 0 //
289	WP(C)/0009026/2020	ANNAPURNA MAHAPATRA VS STATE OF ODISHA	AJIT KUMAR HOTA VS	// 0 //
290	WP(C)/0009027/2020	ANJANA MOHAPATRA VS STATE OF ODISHA	K.C.DASH VS	// 0 //
291	WP(C)/0009028/2020	KAMALA KANTA JENA VS STATE OF ODISHA	DEBADIPTA PANIGRAHI VS	// 0 //
292	WP(C)/0009029/2020	M/S.RUDRAPRIYA AND COMPANY VS STATE OF ODISHA	SUSANTA KUMAR DASH VS M/S.SISHIR SUNDAR MOHANTY, B.ROUT, J.K.MOHAPATRA	// 0 //
293	WP(C)/0009030/2020	ALOK KUMAR MOHANTY VS UNION OF INDIA	K.C.DASH VS	// 0 //
294	WP(C)/0009031/2020	HIMANSHU SEKHAR MOHANTY VS UNION OF INDIA	K.C.DASH VS	// 0 //
295	WP(C)/0009032/2020	PRABHUDUTTA AMARNATH DAS	K.C.DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0009033/2020	PRAMOD DAS	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0009034/2020	DHARMENDRA MISHRA	D.PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0009035/2020	CHANDANESWAR PADHI	D.PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0009036/2020	MANA BHANJA DAS	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0009037/2020	MANA BHANJA DAS	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0009038/2020	TAPAN KUMAR BEHERA	DEBAPRIYA PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0009039/2020	CHITTARANJAN PATRA	B.R.SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0009040/2020	PUSHYA CORPORATION CHUNABATI LANE	OMKAR DEVDAS	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0009041/2020	SATRUGHANA MAHARANA	KSHETRABASI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0009042/2020	BHARATIYA BIKASH PARISHAD	BASUDEV BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0009043/2020	UDAYANATH MAJHI	L.K.MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0009044/2020	STATE OF ORISSA AMITAV PAITAL VS	B.S.TRIPATHY (1) VS	// // 0
308	WP(C)/0009045/2020	STATE OF ODISHA KUNJA BIHARI PRADHAN VS	MIHIR SEKHAR SAHOO VS	// // 0
309	WP(C)/0009046/2020	UNION OF INDIA NIRANJAN PRASAD DASH VS	HARA PRASAD RATH VS	// // 0
310	WP(C)/0009047/2020	STATE OF ODISHA ACHYUTA KUMAR JENA VS	B.S.TRIPATHY (1) VS	// // 0
311	WP(C)/0009048/2020	STATE OF ODISHA JEMAMANI PATTANAIAK VS	HARA PRASAD RATH VS	// // 0
312	WP(C)/0009049/2020	STATE OF ODISHA BALLAV CHARAN BEHERA VS	HARA PRASAD RATH VS	// // 0
313	WP(C)/0009050/2020	STATE OF ODISHA UDHABA SETHI VS	MANAS RANJAN DAS VS	// // 0
314	WP(C)/0009051/2020	STATE OF ODISHA M/S.MAA SAMALESWARI EXPORT AND INDUSTRIES VS	SRINIVAS PATI VS	// // 0
315	WP(C)/0009052/2020	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX DR.DURYADHAN BEHERA VS	G.R.SETHI VS	// // 0
316	WP(C)/0009053/2020	STATE OF ODISHA MANAGER-CUM-EXECUTIVE ENGINEER, ELECTRICITY DIVISION (CESU) VS	TRIPATHY VS	// // 0
317	WP(C)/0009054/2020	NARESH CHANDRA BARAL GURU PRASAD MAHARANA VS	CHITTARANJAN PATTNAIK VS	// // 0
		SUPERINTENDING ENGINEER NESCO GODIPADA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0009055/2020	SUSHIL KUMAR MOHANTY VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
319	WP(C)/0009056/2020	EXPRESS FOOD SERVICES VS UNION OF INDIA	SATYA RANJAN MULIA VS	// 0 //
320	WP(C)/0009057/2020	GAYARAM SAHU VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
321	WP(C)/0009058/2020	PRADIPTA KISHORE CHAND VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
322	WP(C)/0009059/2020	SARAT KUMAR SAMAL VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
323	WP(C)/0009060/2020	SARAT KUMAR SAMAL VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
324	WP(C)/0009061/2020	TAPAN KUMAR RAY VS ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD.	J.K.KHANDAYATRAY VS	// 0 //
325	WP(C)/0009062/2020	PRASANT KUMAR BEURA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
326	WP(C)/0009063/2020	KHIROD KHUNTIA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
327	WP(C)/0009064/2020	PRAVAT KUMAR SWAIN VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
328	WP(C)/0009065/2020	KISHORE CHANDRA PARIDA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
329	WP(C)/0009066/2020	ASISH SWAIN	K.C.MAJHI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0009067/2020	AMITAV NAYAK	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0009068/2020	HALADHAR SENAPATI	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0009069/2020	SANTOSH KUMAR BISWAL	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0009070/2020	DURGA CHARAN MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0009071/2020	NIROJKANTA DASH	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0009072/2020	KALYANI MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0009073/2020	KRUSHNA CHANDRA BISOI	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
337	WP(C)/0009074/2020	MANMATH NATH SENAPATI	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0009075/2020	ANITA SAHU	NISIKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0009076/2020	BISWANATH SAHOO	H.N.MOHAPATRA	//
		VS	VS	0
		CENTRAL ELECTRICITY COMPANY OF ORISSA LTD.		//
340	WP(C)/0009077/2020	ARJUN NAYAK	PRASANTA KUMAR SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0009078/2020	SECRETARY GOVT OF ORISSA DILLIP KUMAR PUROHIT VS	SURYA NARAYAN PATNAIK VS	// // 0
342	WP(C)/0009079/2020	STATE GOVT.OF ODISHA DITIKANTA PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // 0
343	WP(C)/0009080/2020	STATE OF ODISHA THE CHIEF REGIONAL MANAGER, THE ORIENTAL BANK OF INDIA COMPANY LTD. VS	ADAM NATH PRUSTY VS	// // 0
344	WP(C)/0009081/2020	CHAIRPERSON, PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES, KHURDA KISHORE KUMAR MUDULI @ KISHORE MUDULI VS	ADAM NATH PRUSTY VS	// // 0
345	WP(C)/0009082/2020	STATE OF ODISHA JENAMANI SAHU VS	P.C.MISHRA VS	// // 0
346	WP(C)/0009083/2020	STATE OF ORISSA JAMUNA DEHURI VS	P.C.MISHRA VS	// // 0
347	WP(C)/0009084/2020	STATE OF ODISHA LAXMIDHAR MOHAPATRA VS	ANURAGA MOHAPATRA VS	// // 0
348	WP(C)/0009085/2020	COLLECTOR-CUM-DM,JAGATSINGHPUR SUPEEPTA KUMAR SINGH VS	SITANSU MOHAN SINGH VS	// // 0
349	WP(C)/0009086/2020	UNION OF INDIA AMAR KUMAR BHUYAN VS	SITANSU MOHAN SINGH VS	// // 0
350	WP(C)/0009087/2020	UNION OF INDIA DEBAJANI PRAHARAJ VS	SITANSU MOHAN SINGH VS	// // 0
351	WP(C)/0009088/2020	UNION OF INDIA CHANDRAMANI SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
		UNION OF INDIA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0009089/2020	NABAKISHORE BEHERA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
353	WP(C)/0009090/2020	NIRUPAMA BARIK VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
354	WP(C)/0009091/2020	JAGANNATH SAHOO VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
355	WP(C)/0009092/2020	SUKUMAR SAHOO VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
356	WP(C)/0009093/2020	GOURAHARI DASH VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
357	WP(C)/0009094/2020	HARIHAR SUTAR VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
358	WP(C)/0009095/2020	BIJAYA KUMAR RAGADA VS STATE OF ODISHA	VS	// 0 //
359	WP(C)/0009096/2020	ABHAYA MALLIK VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
360	WP(C)/0009097/2020	NIRANJAN SAHOO VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
361	WP(C)/0009098/2020	HARIHAR BARIK VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
362	WP(C)/0009099/2020	NARAYAN BRAMHA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
363	WP(C)/0009100/2020	JAGANNATH MAHAKUD	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
364	WP(C)/0009101/2020	AJAYA KUMAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0009102/2020	SANTOSH KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
366	WP(C)/0009103/2020	M/S UNIVERSAL AIR PRODUCT	B.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0009104/2020	UTTAM BHATTA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0009105/2020	M/S.BINU INDUSTRIES	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0009106/2020	RADHAMANI SAMANTARAY	B.B.ROUTRAY	//
		VS	VS	0
		COLLECTOR GANJAM		//
370	WP(C)/0009107/2020	GAYA NARAYAN KAR	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0009108/2020	RANJIT KUMAR PANIGRAHI	A.PATNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0009109/2020	DURGABATI NAYAK	SUVENDU KUMAR RAY	//
		VS	VS	0
		SANTILATA SATAPATHY		//
373	WP(C)/0009110/2020	RANJIT KUMAR PANIGRAHI	A.PATNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
374	WP(C)/0009111/2020	PRAMILA KUMARI BEHERA @ PRAMILA BEHERA	PRAMILADEBA BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0009112/2020	NATIONAL HIGHWAY AUTHORITY OF INDIA RANJIT KUMAR PANIGRAHI VS STATE OF ORISSA	A.PATTNAIK VS	// // 0 //
376	WP(C)/0009113/2020	NIROJ KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
377	WP(C)/0009114/2020	NIROJ KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
378	WP(C)/0009115/2020	DR.SUDHIR KUMAR SENAPATI VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
379	WP(C)/0009116/2020	HEMALATA NANDA VS MEMBER, BOARD OF REVENUE	SANJIB SWAIN VS	// 0 //
380	WP(C)/0009117/2020	HAREKRISHNA DHAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
381	WP(C)/0009118/2020	DR.SUDHIR KUMAR SENAPATI VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
382	WP(C)/0009119/2020	SARBESWAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
383	WP(C)/0009120/2020	PRASANT KUMAR MALLICK VS STATE OF ODISHA	CHANDRAKANTA PRADHAN VS	// 0 //
384	WP(C)/0009121/2020	SUPARNA PATEL VS STATE OF ODISHA	R.ACHARY VS	// 0 //
385	WP(C)/0009122/2020	M/S.SREE METALIKS LTD. VS STATE OF ODISHA	SIDHARTHA RAY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0009123/2020	DISTRICT BAR ASSOCIATION MALKANGIRI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
387	WP(C)/0009124/2020	PRABIN BASANTI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
388	WP(C)/0009125/2020	RAJASHREE DASH VS STATE OF ODISHA	R.ACHARY VS	// 0 //
389	WP(C)/0009126/2020	UDAYANATH ROUT VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //
390	WP(C)/0009127/2020	ARUNDHATI OJHA VS STATE OF ODISHA	R.ACHARY VS	// 0 //
391	WP(C)/0009128/2020	SAROJINI JENA VS STATE OF ODISHA	R.ACHARY VS	// 0 //
392	WP(C)/0009129/2020	BHIMARAJ SAHU VS STATE OF ODISHA	KISHORE KUMAR BARIK VS	// 0 //
393	WP(C)/0009130/2020	MANOJ KUMAR DAS VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
394	WP(C)/0009131/2020	PRASANT KUMAR NAG VS STATE OF ODISHA	KISHORE KUMAR BARIK VS	// 0 //
395	WP(C)/0009132/2020	SISIR KUMAR NAYAK VS STATE OF ODISHA	KISHORE KUMAR BARIK VS	// 0 //
396	WP(C)/0009133/2020	B.S.MINING CORPORATION PVT LTD. VS COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX,BBSR	D.N.PANDA VS	// 0 //
397	WP(C)/0009134/2020	MANORANJAN KUMAR	KISHORE KUMAR BARIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0009135/2020	HEMANTA KUMAR SAHOO	KISHOROE KUMAR BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0009136/2020	ASHANTI BAL	J.PRADHAN	//
		VS	VS	0
		ARCHANA ROUT		//
400	WP(C)/0009137/2020	BRAJA KISHORE PANIGRAHI	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0009138/2020	MADAN MOHAN ROUSTRAY	RAJJEET ROY	//
		VS	VS	0
		CANARA BANK		//
402	WP(C)/0009139/2020	ASHANTI BAL	J.PRADHAN	//
		VS	VS	0
		ARCHANA ROUT		//
403	WP(C)/0009140/2020	ABDUL KADIR	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0009141/2020	KARTIKESWAR TRIPATHY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0009142/2020	DAYANIDHI SWAIN	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0009143/2020	TIKI JENA @ BRUNDABAN JENA	SUNIL KUMAR PALAI	//
		VS	VS	0
		TAHASILDAR KRUSHNA PRASAD		//
407	WP(C)/0009144/2020	SRIDHAR PARIDA	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0009145/2020	MITALI MAHAKUR	DEBARAJ MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0009146/2020	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	B.DAS VS	// // 0
410	WP(C)/0009147/2020	STATE OF ODISHA SARASWATI PATRA VS	KARUNAKAR GAYA VS	// // 0
411	WP(C)/0009148/2020	STATE OF ODISHA HALADHAR ROUT VS	B.DAS VS	// // 0
412	WP(C)/0009149/2020	STATE OF ODISHA GAGAN BIHARI MOHANTY VS	S.K.NAYAK..2 VS	// // 0
413	WP(C)/0009150/2020	COMMISSIONER OF ENDOWMENT ASWINI KUMAR MAHAPATRA @ ASWINI MAHAPATRA VS	PRASANTA KUMAR SAHOO VS	// // 0
414	WP(C)/0009151/2020	SUB-COLLECTOR, KEONJHAR JAMEL RAYBONYA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
415	WP(C)/0009152/2020	UNION OF INDIA ANOOP KUMAR PATRO VS	BUDHADEV ROUTRAY VS	// // 0
416	WP(C)/0009153/2020	STATE OF ORISSA DR.GAJENDRA KUMAR PRADHAN VS	BUDHADEV ROUTRAY VS	// // 0
417	WP(C)/0009154/2020	STATE OF ODISHA SASMITA DAS VS	S.K.SAMAL VS	// // 0
418	WP(C)/0009155/2020	STATE OF ORISSA SHIV KUMARI VS	GYANENDRA CHANDRA SWAIN VS	// // 0
419	WP(C)/0009156/2020	AO, ZONAL OFFICE,BBSR MANJULA NAIK VS	I.PALBABU VS	// // 0
		SANJAYA KALIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0009157/2020	MANJULA NAIK VS SANJAY KALIA	I.PALBABU VS	// 0 //
421	WP(C)/0009158/2020	MANGULI PRADHAN VS STATE OF ODISHA	M/S.SAMARENDRA BEURA VS	// 0 //
422	WP(C)/0009159/2020	DR.BRAJA BANDHU NANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
423	WP(C)/0009160/2020	MD.HUSSAIN JAMI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
424	WP(C)/0009161/2020	HARIHAR DAS VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
425	WP(C)/0009162/2020	SATYANARAYAN SAHOO VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
426	WP(C)/0009163/2020	UNION OF INDIA VS RAMA CHANDRA ROUT	ANINDYA KUMAR MISHRA VS	// 0 //
427	WP(C)/0009164/2020	DR.KASHI BISWANATH SOREN VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
428	WP(C)/0009165/2020	UPENDRA KU. SENAPATI VS UNION OF INDIA	B.M.SARANGI VS	// 0 //
429	WP(C)/0009166/2020	UNION OF INDIA VS MANAS RANJAN KHANDAL	ANINDYA KUMAR MISHRA VS	// 0 //
430	WP(C)/0009167/2020	ASHOK KUMAR BARAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
431	WP(C)/0009168/2020	PARSURAM SAHOO	B.M.SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
432	WP(C)/0009169/2020	NIRNJAN SINGH	B.M.SARANGI	//
		VS	VS	0
		UNION OF INDIA		//
433	WP(C)/0009170/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		CHITTA RANJAN MISHRA		//
434	WP(C)/0009171/2020	AKSHAYA KUMAR SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0009172/2020	PRATAP KUMAR SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
436	WP(C)/0009173/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		BIBHUTI BHUSAN MOHANTY		//
437	WP(C)/0009174/2020	LALITENDU CHAMPATI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0009175/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		SURESH CHANDRA NAYAK		//
439	WP(C)/0009176/2020	LINGARAJ JENA	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
440	WP(C)/0009177/2020	UMESH CHANDRA SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0009178/2020	UNION OF INDIA	ANINDYA KUMAR MISHRA	//
		VS	VS	0
		B.V. SATYANARJAYAN		//
442	WP(C)/0009179/2020	NARAYAN MALIK	ASHOK KUMAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0009180/2020	UNION OF INDIA ABHIRAM DAS VS	ASHOK KUMAR ROUT VS	// // 0
444	WP(C)/0009181/2020	UNION OF INDIA PRABHAT KUMAR SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
445	WP(C)/0009182/2020	STATE OF ODISHA PURNA CHANDRA SAHOO VS	ASHOK KUMAR ROUT VS	// // 0
446	WP(C)/0009183/2020	UNION OF INDIA UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
447	WP(C)/0009184/2020	U. RAJAGOPALUM BHAGIRATHI RATH VS	ASHOK KUMAR ROUT VS	// // 0
448	WP(C)/0009185/2020	UNION OF INDIA BULBUL MANDAL VS	ASHOK KUMAR ROUT VS	// // 0
449	WP(C)/0009186/2020	UNION OF INDIA SURENDRA KUMAR BEHERA VS	SHASHI BHUSAN JENA VS	// // 0
450	WP(C)/0009187/2020	STATE OF ODISHA PARSURAM MALLICK VS	ASHOK KUMAR ROUT VS	// // 0
451	WP(C)/0009188/2020	UNION OF INDIA UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
452	WP(C)/0009189/2020	G. SRINIVAS RAO SAROJ KANTA JENA VS	SHASHI BHUSAN JENA VS	// // 0
453	WP(C)/0009190/2020	STATE OF ODISHA SURENDRA KUMAR SETHY VS	ASHOK KUMAR ROUT VS	// // 0
		UNION OF INDIA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0009191/2020	UNION OF INDIA VS KUMAR CHANDRA TRIPATHY	ANINDYA KUMAR MISHRA VS	// 0 //
455	WP(C)/0009192/2020	MANINDRA NATH BEHERA VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
456	WP(C)/0009193/2020	PRADEEP KUMAR SEN VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
457	WP(C)/0009194/2020	INDRA PRATAP SAHOO VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
458	WP(C)/0009195/2020	BHAGIRATHI DAS VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
459	WP(C)/0009196/2020	RAMESH KUMAR SETHY VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
460	WP(C)/0009197/2020	SHUBHENDU KUMAR PARIDA VS UNION OF INDIA	BHAKTA RANJAN BARIK VS	// 0 //
461	WP(C)/0009198/2020	JAYANTA KUMAR DAS VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
462	WP(C)/0009199/2020	PAPU NATH VS CMD, OSRTC	AMIT KUMAR NATH VS	// 0 //
463	WP(C)/0009200/2020	MAMITA DAS VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
464	WP(C)/0009201/2020	BAIRAGI MOHARANA VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
465	WP(C)/0009202/2020	SUDHIR DAS @ SUDHIR KUMAR DAS	RAJESH KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		LILI DAS		//
466	WP(C)/0009203/2020	M/S.KHATAU NARBHERAM AND CO	SARADA PRASANNA SARANGI	//
		VS	VS	()
		UNION OF INDIA		//
467	ABLAPL/0003485/2020	REENA LENKA	KARUNAKAR GAYA	BALIKUDA /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0003486/2020	MD.PAPPU @ PAPPU KHAN	S.P.DASH	KHAIRA /204 /2018
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0003487/2020	BIJAYA KUMAR JENA	BIRAJA PRASANNA DAS	GUNUPUR /169 /2019
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0003488/2020	DAMBARUDHAR SINGH	ARIJEET MISHRA	TOMKA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0003489/2020	RANA PRATAP DAS	BISWAJIT MOHAPATRA	MALGODOWN /36 /2019
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0003490/2020	KAPILESWAR PRADHAN	ASUTOSH TRIPATHY	ANGUL TOWN /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0003491/2020	AKSHYA KUMAR SAHOO	SUSANTA KUMAR TRIPATHY	GURUDIJHATIA /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0003492/2020	UMAKANTA NAYAK	SMRUTI RANJAN NAYAK	MAHAKALPARA /34 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0003493/2020	ARABINDA SAHOO	SUSANTA KUMAR TRIPATHY	GURUDIJHATIA /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0003494/2020	MADAN PAL	JAYANTA KU MAJHI	KASAFAL MARINE /24 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0003495/2020	STATE OF ODISHA TULA PATRA @ KAMALA PATRA VS	JAYANTA KU MAJHI VS	// SINGLA /41 /2020 ()
478	ABLAPL/0003496/2020	STATE OF ODISHA MUNA JENA VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /142 /2020 ()
479	ABLAPL/0003497/2020	STATE OF ODISHA SOUMYA YADAV VS	SURESH KUMAR JENA VS	// / /0 ()
480	ABLAPL/0003498/2020	STATE OF ODISHA KOUSHALYA DUTTA VS	MANORANJAN PADHY VS	// HINJILI (ASKA) /44 /2020 ()
481	ABLAPL/0003499/2020	STATE OF ODISHA AKHILA SAHU VS	MANORANJAN PADHY VS	// HINJILI (ASKA) /44 /2020 ()
482	ABLAPL/0003500/2020	STATE OF ODISHA DIGAMBAR DURIA VS	TUKUNA KU MISHRA VS	// DHARAMGARH /25 /2020 ()
483	ABLAPL/0003501/2020	STATE OF ODISHA YUDHISTI BALIARSINGH @ JUDHISTHIRA BARMAN VS	AMRIN K RIPATHY VS	// TANGI (KHURDA) /52 /2020 ()
484	ABLAPL/0003502/2020	STATE OF ODISHA D.GIRIDHAR REDDY @ D.GIRI @ DHANAPANAYOGI VS	GORIMAN REDDY VS	// GOLANTHARA (BERHAMPUR) /58 /2020 ()
485	ABLAPL/0003503/2020	STATE OF ODISHA GOURI SHANKAR DAS VS	GOPINATH SETHI VS	// BINIKA /224 /2019 ()
486	ABLAPL/0003504/2020	STATE OF ODISHA SUSANTA PRADHAN VS	PRADIPTA BEURA VS	// GURUDIJHATIA /26 /2020 ()
487	ABLAPL/0003505/2020	STATE OF ODISHA PRASAN @ PRASANA KUMAR SAHU VS STATE OF ODISHA	PRAHALLADA SAHU VS	// PHULBANI SADAR /13 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0003506/2020	M.D. SADDAM @ MOHAMMAD SADDAM VS STATE OF ODISHA	TRILOCHAN NANDA VS	JONK /33 /2020 () //
489	ABLAPL/0003507/2020	CHINMAYA PRAKASH BARIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	KEONJHAR TOWN /53 /2020 () //
490	ABLAPL/0003508/2020	KALIA GAMANGA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /271 /2019 () //
491	ABLAPL/0003509/2020	RAJU NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /64 /2017 () //
492	ABLAPL/0003510/2020	PUNI DORA VS STATE OF ODISHA	P.K.MAHARAJ VS	RANPUR /128 /2019 () //
493	ABLAPL/0003511/2020	MANILATA RAM VS STATE OF ODISHA	L.BHUYAN VS	ANANDAPUR /8 /2020 () //
494	ABLAPL/0003512/2020	PRAFULLA JENA VS STATE OF ODISHA	L.BHUYAN VS	RAMACHANDAPUR /16 /2020 () //
495	ABLAPL/0003513/2020	DINABANDHU SAHU VS STATE OF ODISHA	ABHAYA KU PARIDA VS	SIMULIA /52 /2020 () //
496	ABLAPL/0003514/2020	HAREKRUSNA MALIK VS STATE OF ODISHA	ASHOK KU SAHOO VS	DERABIS /42 /2020 () //
497	ABLAPL/0003515/2020	JITU KRUSHNA PADHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /175 /2019 () //
498	ABLAPL/0003516/2020	RAJA @ PRADEEP SAHOO VS STATE OF ODISHA	DEEPAK R. PARIDA VS	KHARABEL NAGAR P.S. /62 /2020 () //
499	ABLAPL/0003517/2020	SRIKANTA JENA	DEBASIS SAHOO	TIHIDI /27 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0003518/2020	STATE OF ODISHA HEMANTA KUMAR MAJHI	SATYANARAYAN MISHRA	// KALIMELA /131 /2019
		VS	VS	()
501	ABLAPL/0003519/2020	STATE OF ODISHA J.NIRMALA	DIPTI RANJAN BHOKTA	// SUNABEDA /149 /2017
		VS	VS	()
502	ABLAPL/0003520/2020	STATE OF ODISHA APARTI ROUT	SIBANI SANKAR PRADHAN	// EOW,BHUBANESWAR /24 /2014
		VS	VS	()
503	ABLAPL/0003521/2020	STATE OF ODISHA SITA PRADHAN	PRADEEP KU MOHAPATRA	// BANTALA /171 /2019
		VS	VS	()
504	ABLAPL/0003522/2020	STATE OF ODISHA PANKAJ PRADHAN @ DEEPAK PRADHAN	PARTHA SARATHI NAYAK	// TALCHER TOWN /47 /2020
		VS	VS	()
505	ABLAPL/0003523/2020	STATE OF ODISHA PITAMBAR BARIHA	SATYABRATA PANDA	// PAIKMAL /178 /2019
		VS	VS	()
506	ABLAPL/0003524/2020	STATE OF ODISHA SUJEET KUMAR MANDAL	TARA PRASAD MOHAPATRA	// / /0
		VS	VS	()
507	ABLAPL/0003525/2020	STATE OF ODISHA SUDHIR KUMAR PANDA	DEBA PRASAD DAS	// CUTTACK VIGILANCE /43 /2019
		VS	VS	()
508	ABLAPL/0003526/2020	STATE OF ODISHA(VIG.) DIPAK KUMAR SAHOO	B.S.MISHRA-1	// / /0
		VS	VS	()
509	ABLAPL/0003527/2020	STATE OF ODISHA JAMBESWAR JENA @ JAMBUA	B.S.MISHRA-1	// CHANDANPUR /26 /2020
		VS	VS	()
510	ABLAPL/0003528/2020	STATE OF ODISHA BASUDEV KANHAR	AMULYA RATNA PANDA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0003529/2020	STATE OF ODISHA LATIKA SAMANTARAY VS	MANAS RANJAN SAMANTARAY VS	// CHAULIAGANJA /482 /2019 ()
512	ABLAPL/0003530/2020	STATE OF ODISHA NAURI KUJUR VS	RABI NARAYAN BEHERA VS	// BRAHMANITARANG /75 /2015 ()
513	ABLAPL/0003531/2020	STATE OF ODISHA JITENDRA PANDA @ JITENDRA NARAYAN PANDA VS	INDRANIL RANJAN RAY VS	// CHANDRASEKHARPUR /431 /2019 ()
514	ABLAPL/0003532/2020	STATE OF ODISHA SHIBA SANKAR BADAIAK @ SHIV SANKAR BADAIAK VS	DABITRA KUMAR NAYAK VS	// BRAHMANITARANG /205 /2019 ()
515	ABLAPL/0003533/2020	STATE OF ODISHA LAXMAN BEHERA VS	B.K.GHADEI VS	// DARGHA BAZAR /21 /2020 ()
516	ABLAPL/0003534/2020	STATE OF ODISHA PURNA CHANDRA SAHOO VS	MD.G.MADANI VS	// BHANDARIPOKHARI /38 /2020 ()
517	ABLAPL/0003535/2020	STATE OF ODISHA KIRANBALA MOHANTY VS	BASANTA KUMAR DAS VS	// / /0 ()
518	ABLAPL/0003536/2020	STATE OF ODISHA SADANANDA PATRA VS	DINESH KUMAR MOHANTY VS	// BALIAPAL /54 /2020 ()
519	ABLAPL/0003537/2020	STATE OF ODISHA BARUNA KUMAR SAHOO @ BARUNA SAHOON.P.PARIJA VS	VS VS	// KUAKHIA /67 /2020 ()
520	ABLAPL/0003538/2020	STATE OF ODISHA SUBHASHIS MOHAPATRA VS	DEBA PRASAD DAS VS	// CUTTACK VIGILANCE /43 /2019 ()
521	ABLAPL/0003539/2020	STATE OF ODISHA(VIG.) ALEKH MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// SALIPUR /47 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0003540/2020	RAJESH GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /62 /2020 () //
523	ABLAPL/0003541/2020	HIRAKANTA KUMURA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	/ /0 () //
524	ABLAPL/0003542/2020	BABULU @ BRIJESH DAS VS STATE OF ODISHA	SANTOSH KUMAR LENKA VS	BIDANASI /11 /2020 () //
525	ABLAPL/0003543/2020	DIPLESH MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /308 /2019 () //
526	ABLAPL/0003544/2020	BENAZIR BIBI VS REPUBLIC OF INDIA	MILAN KANUNGO VS	BHUBANESWAR CBI /12 /2018 () //
527	ABLAPL/0003545/2020	CHITTARANJAN DAS @ SATAKA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BALASORE TOWN /257 /2019 () //
528	ABLAPL/0003546/2020	PURNABASI NAHAK VS STATE OF ODISHA	S.K.MOHANTY VS	GOLANTHARA (BERHAMPUR) /62 /2020 () //
529	ABLAPL/0003547/2020	SUNIL RANJAN PANDA VS STATE OF ODISHA	S.K.MOHANTY VS	BHANJANAGAR /71 /2012 () //
530	ABLAPL/0003548/2020	ALOK KUMAR SAHOO VS STATE OF ODISHA	P.K.MOHAPATRA VS	BAGHAMARI /21 /2020 () //
531	ABLAPL/0003549/2020	PRADIPTA AICH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /211 /2018 () //
532	ABLAPL/0003550/2020	BISWAJIT PAIKRAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAIDESWAR /17 /2020 () //
533	ABLAPL/0003551/2020	RABINDRA MALLICK @ RABINDRANATH MALLICK	PRADYUMN KASH CH.JENA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0003552/2020	STATE OF ODISHA BISWAJIT SAHOO	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /38 /2020
		VS	VS	()
535	ABLAPL/0003553/2020	STATE OF ODISHA SANJAY BHOI @ KALIA @ KALANDI	PRANAYANEE DASMOHAPATRA	// CUTTACK SADAR /299 /2019
		VS	VS	()
536	ABLAPL/0003554/2020	STATE OF ODISHA PURNA HANTAL	SATYA NARAYAN MISHRA-4	// CHITRAKONDA /72 /2018
		VS	VS	()
537	ABLAPL/0003555/2020	STATE OF ODISHA NILAMA PUJARI	SATYA NARAYAN MISHRA-4	// CHITRAKONDA /71 /2018
		VS	VS	()
538	ABLAPL/0003556/2020	STATE OF ODISHA SANJAYA KUMAR PANDA	MANAS CHAND	// / /0
		VS	VS	()
539	ABLAPL/0003557/2020	STATE OF ODISHA LAXMIDHAR PANDA	MANAS CHAND	// / /0
		VS	VS	()
540	ABLAPL/0003558/2020	STATE OF ODISHA JEETENDRA KUMAR SETHI	PRAVASH CH.JENA	// KABISURYANAGAR (KODALA) /96 /2011
		VS	VS	()
541	ABLAPL/0003559/2020	STATE OF ODISHA LAKSHMAN NAYAK	DHARMENDRA SETHY	// BERHAMPUR /61 /2019
		VS	VS	()
542	ABLAPL/0003560/2020	STATE OF ODISHA PRABHAT KUMAR BEBARTA	BIBHU PRASAD MOHANTY	// NAYAPALLI P.S. /626 /2019
		VS	VS	()
543	ABLAPL/0003561/2020	STATE OF ODISHA DURYOHAN SAHOO	NIRANJAN PANDA	// PANIKOILI /55 /2020
		VS	VS	()
544	ABLAPL/0003562/2020	STATE OF ODISHA SUDHAKAR MOHANTY	MD.G.MADANI	// BHANDARIPOKHARI /25 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0003563/2020	STATE OF ODISHA SANTOSH KUMAR PANI @ SANTOSH PANI VS	L.N.RAYATSINGH VS	// BALIMI /144 /2019 ()
546	ABLAPL/0003564/2020	STATE OF ODISHA JASMITA NATH @ SMT. SIMARANI PANI VS	L.N.RAJATSINGH VS	// BALIMI /144 /2019 ()
547	ABLAPL/0003565/2020	STATE OF ODISHA NAURI KUJUR VS	SOUMYA RANJAN DAS VS	// BRAHMANITARANG /75 /2015 ()
548	ABLAPL/0003566/2020	STATE OF ODISHA PREMANANDA BAG VS	SATYABRATA PANDA VS	// PAIKMAL /178 /2019 ()
549	ABLAPL/0003567/2020	STATE OF ODISHA RANJIT PRADHAN VS	ARUN KUMAR BUDHIA VS	// BHANDARIPOKHARI /220 /2019 ()
550	ABLAPL/0003568/2020	STATE OF ODISHA BIPRA CHARAN GOUDA VS	B.PASAYAT VS	// BHANJANAGAR /94 /2020 ()
551	ABLAPL/0003569/2020	STATE OF ODISHA JUDHISTIRA BEHERA VS	RAVI SHANKAR SAMAL VS	// RAMBHA (KHALLIKOTE) /41 /2009 ()
552	ABLAPL/0003570/2020	STATE OF ODISHA SABITA PRADHAN VS	SUNIL KUMAR PANDA VS	// GONDIA /21 /2020 ()
553	ABLAPL/0003571/2020	STATE OF ODISHA ESHARAD ALI KHAN @ ISRET ALI KHAN VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /13 /2020 ()
554	ABLAPL/0003572/2020	STATE OF ODISHA SIBA SA VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /504 /2019 ()
555	ABLAPL/0003573/2020	STATE OF ODISHA RAJANIKANTA MOHANTY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// SALIPUR /24 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0003574/2020	DILLIP SWAIN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
557	ABLAPL/0003575/2020	SMRUTIRANJAN BISWAL VS STATE OF ODISHA	SANJIT KU DAS VS	// 0 //
558	ABLAPL/0003576/2020	SMRUTIRANJAN BISWAL VS STATE OF ODISHA	SANJIT KU DAS VS	// 0 //
559	ABLAPL/0003577/2020	DIPU @ ASHRUMOCHAN NAIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	ANGUL TOWN /247 /2020 0 //
560	ABLAPL/0003578/2020	BAIDYANATH KHATAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /397 /2018 0 //
561	ABLAPL/0003579/2020	NAROTTAM SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /13 /2020 0 //
562	WPC(OA)/0001357/2019	DR.RAMESH CHANDRA BEHERA VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
563	WPC(OAC)/0000125/2019	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
564	WPC(OAC)/0000700/2019	RASHMI PRAVA SAHU VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
565	WPC(OAC)/0000701/2019	KALPITA BISWAL VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
566	WPC(OAC)/0000702/2019	KALPANA SAHOO VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
567	CONTC(CPC)/0000190/2019	SUBRAT KUMAR MOHANTY	SUVASHISH PATTANAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//
568	CONTC(CPC)/0000192/2019	IPSITA KUMAR MOHANTY	SUVASHISH PATTANAIAK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//
569	CONTC(CPC)/0000193/2019	GATI KRUSHNA DAS	SUVASHISH PATTANAIAK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//
570	CONTC(CPC)/0000194/2019	RATI RANJAN KAR	SUVASHISH PATTANAIAK	//
		VS	VS	0
		DR. PRAMOD KUMAR MEHERDA		//
571	CONTC(CPC)/0000199/2019	YUSIM KUMAR CHOUDHURY	SUVASHISH PATTANAIAK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//

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MISC CASES FILED on :06/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 GUAP/1/2020	KANDULA @ BORA SUNITHA-MP	PANCHANAN PANIGRAHI
2	10/2020 CRLLP/9/2020	STATE OF ODISHA-MP	ADDL.GOV.T. ADVOCATE
3	10/2020 CRP/31/2013	PRADIPTA KU.DAS-MP	M/S.DAYANIDHI LENKA,M/S. MAHESWAR MOHANTY
4	11/2020 CRP/31/2013	PRADIPTA KU.DAS-MP	M/S.DAYANIDHI LENKA,M/S. MAHESWAR MOHANTY
5	24/2020 OJC/3121/1996	MINAKETAN-MP	M/S.ARUN KU.RATH , MR. U.C.PANDA
6	25/2020 ELPET/5/2019	KAILASH CH. KULESIKA-MP	M/S.BIDYADHAR MISHRA
7	25/2020 JCRLA/18/2019	CHINTU SAMANTA-MP	MR.DHANANJAY NAYAK
8	36/2020 LAA/89/2018	ASST.DEFENCE ESTATE OFFICER-MP	MR.A.K.BOSE,A.S.G.I
9	38/2020 RFA/101/2013	ASWINI KU.NAIK-MP	M/S.P.K.KHUNTIA
10	39/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
11	40/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
12	41/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
13	42/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
14	43/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
15	44/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
16	45/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
17	46/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
18	47/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
19	48/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
20	49/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
21	50/2020 SA/112/1987	RAMA CHANDRA-MP	MR.B.BAUG
22	55/2020 MATA/100/2014	DR.NIBHA PADHI-MP	M/S.SAVITRI RATHO
23	61/2020 CMAPL/174/2020	BHIMSEN SAMAL-MP	ER. NAGENDRA KUMAR MOHANTY
24	62/2020 CMAPL/177/2020	JAGABANDHU NAYAK-MP	ADV.
25	62/2020 CONTC/281/2020	LAXMIDHAR MOHANTY-MP	M/S.TATHAGATA SAHOO, B.C.GHADEI
26	63/2020	GANGADHAR JENA-MP	TATHAGATA SAHOO

27	CONTC/416/2020 64/2020	KANAKALATA SAHOO-MP	M/S.RANJIT MOHANTY
28	CONTC/1891/2019 79/2020	TRILOCHAN PANDA-MP	SANTANU KUMAR SARANGI
29	CRLMP/370/2020 80/2020	NANDA SETHI-MP	M/S.KEDARNATH TRIPATHY
30	CRLMP/470/2019 81/2020	BIPIN BIHARI DAS-MP	BIBHU PRASAD MOHANTY
31	CRLMP/391/2020 90/2020	MONALISHA PRADHAN-MP	B.S.TRIPATHY (1)
32	TRP(C)/83/2020 91/2020	LOPAMUDRA DAS-MP	M/S.S.K.ROUT
33	TRP(C)/84/2020 92/2020	KANAK MANJARI BEHERA-MP	AVIRAM PATRA
34	TRP(C)/85/2020 129/2020	NETAJI BHOI-MP	M/S.MANORANJAN MISHRA
35	RPFAM/125/2019 130/2020	TABASSUM PARVGEEN-MP	PRASANNA KUMAR MISHRA
36	RPFAM/131/2019 177/2020	BIKRAM NAYAK-MP	M/S.ANTARYAMI SWAIN
37	RSA/101/2019 178/2020	BIKRAM NAYAK-MP	M/S.ANTARYAMI SWAIN
38	RSA/101/2019 179/2020	SARASWATI SABATA-MP	M/S.R.K.NANDA
39	RSA/364/2014 180/2020	UPENDRA KUAR and ANR.-MP	M/S.A.K.NATH
40	RSA/19/2012 181/2020	UPENDRA KUAR and ANR.-MP	M/S.A.K.NATH
41	RSA/19/2012 182/2020	UPENDRA KUAR and ANR.-MP	M/S.A.K.NATH
42	RSA/19/2012 183/2020	CHATURBHUJA BACHHA-MP	DEVENDRA KUMAR SAHOO(1)
43	RSA/33/2020 184/2020	PASUPATI SAHA-MP	M/S.B.K.DAGARA
44	RSA/312/2016 185/2020	PASUPATI SAHA-MP	M/S.B.K.DAGARA
45	RSA/312/2016 186/2020	CHIEF EXECUTIVE OFFICER,NESCO UTILITY-MP	M/S.B.K.NAYAK(1)
46	RSA/123/2019 187/2020	JAYANTI PATRA-MP	MAHESWAR MOHANTY
47	RSA/93/2020 188/2020	POONAM CHAND AGRAWAL-MP	SMITA RANJAN PATTNAIK
48	RSA/96/2020 218/2020	RAMKRIPAL YADAV-MP	M/S.JUGALA KISHORE PANDA
49	BLAPL/8700/2019 220/2020	BALARAM SAHOO-MP	JAJATI KISHORE MOHANTY
50	BLAPL/10380/2019 221/2020	MANGALA HO-MP	RAJENDRA N.ROUT
51	BLAPL/7011/2019 222/2020	RANJIT PATEL-MP	MANAS CHAND
52	BLAPL/8355/2019 252/2020	MINATI PARIDA-MP	PRASANNA KUMAR PARHI
53	FAO/153/2020 253/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD	SUBRAT SATPATHY
54	FAO/294/2020 254/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	SUBRAT SATPATHY
55	FAO/272/2020 255/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	SUBRAT SATPATHY
56	FAO/273/2020 258/2020	AJAYA KUMAR MOHAPATRA-MP	M/S.G.N.MOHAPATRA
57	CRLREV/810/2019 259/2020	WARINDER SINGH-MP	BISWAJIT PASAYAT
	CRLREV/203/2020		

58	269/2020 WA/179/2020	SANDIPTA KUMAR SAMAL-MP	J.K.LENKA
59	270/2020 WA/180/2020	BIBHUTI BH.SENAPATI-MP	MD. FAYAZ
60	271/2020 WA/181/2020	RAHIM SAHAJI-MP	MD. FAYAZ
61	272/2020 WA/182/2020	HEMANTA KU.MALLICK-MP	MD. FAYAZ
62	273/2020 WA/183/2020	KALA SAHAJI-MP	
63	274/2020 WA/184/2020	KHUDIRAM MUNDA-MP	SAMIR KUMAR MISHRA
64	282/2020 CMP/268/2020	BASANT SAMANTARAY @ BASANT KUMAR SAMANTRAY-MP	K.N.NAYAK 3
65	283/2020 CMP/273/2020	RAJ KISHORE PRADHAN-MP	AMIT PRASAD BOSE
66	284/2020 CMP/1220/2019	BASANTA KUMAR PALAI-MP	M/S.H.N.MOHAPATRA
67	285/2020 CMP/261/2020	RANJAN KUMAR DALABEHERA-MP	KAILASH CH KAR
68	286/2020 CMP/176/2020	BENUDHAR PRUSTY-MP	P.K.ROUTRAY
69	288/2020 CMP/274/2020	BUNA @ SK.KHALIL-MP	S.K.NAYAK 2
70	289/2020 CMP/1380/2019	SHAKTI PRASAD MOHANTY-MP	DEBAKANT MOHANTY
71	334/2020 MACA/925/2018	AMAR BASANTIA-MP	M/S.KISHORE KU.JENA
72	335/2020 MACA/190/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	INTAR SINGH
73	337/2020 MACA/191/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	SUBRAT SATPATHY
74	338/2020 MACA/171/2020	UNITED INDIA INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
75	338/2020 RVWPET/343/2019	THE PRESIDENT, ARCHAEOLOGICAL SURVEY OF INDIA WORKERS UNION	SAMIR KUMAR MISHRA
76	339/2020 MACA/172/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	SUBRAT SATPATHY
77	339/2020 RVWPET/175/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
78	340/2020 MACA/173/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	SUBRAT SATPATHY
79	340/2020 RVWPET/175/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
80	341/2020 MACA/187/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	BASANTARAY
81	341/2020 RVWPET/176/2020	STATE OF ODISHA-MP	A.G.A.
82	440/2020 CRLA/301/2016	SANATAN DIGAL-MP	M/S.SATYA RANJAN MULIA
83	442/2020 CRLA/329/2016	BISHNU@VISHNU SHANKAR PANDEY@ARJUN-MP	M/S.SAMIR KU.MISHRA
84	443/2020 CRLA/209/2020	BABAJI NAIK-MP	TARA PRASAD MOHAPATRA
85	444/2020 CRLA/209/2020	BABAJI NAIK-MP	TARA PRASAD MOHAPATRA
86	446/2020 CRLA/209/2020	BABAJI NAIK-MP	TARA PRASAD MOHAPATRA
87	447/2020 CRLA/423/2019	MANTU@NARAYAN DALEI-MP	CHITTA RANJAN SAHU
88	448/2020 CRLA/210/2020	ASHOK ROUT @ SUKANTA @ ASHANT ROUT-MP	AMULYA RATNA PANDA
89	449/2020	DAMA PRADHANI@-MP	M/S.PRASANNA PANDA

90	CRLA/36/2011 450/2020	BABU SAHOO-MP	M/S.BIJOY DAS MOHAPATRA
91	CRLA/102/2014 457/2020	BANGURU@MAHESWAR BEHERA-MP	LAXMAN PRADHAN
92	CRLMC/812/2020 458/2020	DIPAK KUMAR SINGH-MP	LAXMAN PRADHAN
93	CRLMC/813/2020 459/2020	KARAM PRASAD GUPTA-MP	LAXMAN PRADHAN
94	CRLMC/814/2020 460/2020	JATA SAHOO-MP	SUSANTA SEKHAR MOHAPATRA
95	CRLMC/815/2020 461/2020	SUKADEV NAYAK-MP	P.K.RATH 1
96	CRLMC/816/2020 463/2020	AJAY KUMAR BOITAI-MP	ARIJEET MISHRA
97	CRLMC/820/2020 464/2020	AMARA KUMAR BEHERA-MP	DIGAMBARA MISHRA
98	CRLMC/822/2020 465/2020	AMAR KUMAR BEHERA-MP	DIGAMBARA MISHRA
99	CRLMC/823/2020 466/2020	AMAR KUMAR BEHERA-MP	DIGAMBARA MISHRA
100	CRLMC/824/2020 467/2020	AMAR KUMAR BEHERA-MP	DIGAMBARA MISHRA
101	CRLMC/825/2020 468/2020	CHITRASEN BARIK-MP	ASHOK KUMAR ROUT
102	CRLMC/827/2020 469/2020	HARIHAR PANDA-MP	P.C.CHHINCHANI
103	CRLMC/829/2020 470/2020	SANJIVSHANKARRAO KHADEI-MP	SUSANTA KUMAR NATH
104	CRLMC/830/2020 471/2020	THACHAPPILLIL KUTTAPPAN NARAYAN-MP	SANTANU KUMAR SARANGI
105	CRLMC/832/2020 472/2020	SHANKAR NAIK@BUDA-MP	S.K.BHANJADEO
106	CRLMC/835/2020 473/2020	M/S.KESHARI ESTATES PVT.LTD-MP	SANTANU KUMAR SARANGI
107	CRLMC/831/2020 3884/2020	CHITRASEN MAJHI-MP	B.SAHOO
108	WP(C)/8933/2020 3885/2020	KABITA PANIGRAHI-MP	SUBASH CHANDRA PUSPALAKA
109	WP(C)/8934/2020 3886/2020	CHITARANJAN SAHANI-MP	RABINDRANATH SENAPATI
110	WP(C)/8052/2020 3888/2020	BISWAJIT SAHOO-MP	TRILOCHAN NAN
111	WP(C)/8939/2020 3889/2020	SUBAS CHANDRA PANIGRAHI-MP	TRILOCHAN NANDA
112	WP(C)/8940/2020 3890/2020	TRANSASIA BIO MEDICALS LTD.-MP	RAJJEET ROY
113	WP(C)/8941/2020 3891/2020	TRANSASIA BIO MEDICALS LTD.-MP	RAJJEET ROY
114	WP(C)/8942/2020 3892/2020	BAISHNAB CH.BASANTIA-MP	MR.BHUBANANANDA LENKA
115	WP(C)/8097/2004 3893/2020	BAISHNAB CH.BASANTIA-MP	MR.BHUBANANANDA LENKA
116	WP(C)/8097/2004 3894/2020	HINDUSTAN AERONAUTICS MAZDOOR SANGH-MP	MANORANJAN MISHRA
117	WP(C)/8948/2020 3895/2020	UGRESAN JENA-MP	ALOK KUMAR MOHAPATRA
118	WP(C)/8952/2020 3896/2020	BANAMALI MISHRA-MP	HIMANSHU SEKHAR MISHRA
119	WP(C)/8954/2020 3897/2020	ODISHA AMBULANCE SERVICE EMPLOYEES UNION-MP	M/S.PRASANNA KUMAR PARHI
120	WP(C)/23555/2019 3898/2020	KALI PRASANNA PATRA-MP	AKSHYANSHU S.NANDY
	WP(C)/27887/2019		

121	3899/2020 WP(C)/8955/2020	CHITRASEN MAJHI-MP	B.SAHOO
122	3900/2020 WP(C)/8957/2020	JAY MAA MAHISHA MARDHINI KHUDRA BEBASAI SANGH-SHUNWEASARDHANI-MP	
123	3901/2020 WP(C)/19922/2019	MAA BRUNDABATI SELF HELP GROUP (SHG)-MP	M/S.SITIKANT MISHRA
124	3902/2020 WP(C)/8963/2020	LAXMIDHAR SETHY-MP	SUKANTA KUMAR DALAI
125	3903/2020 WP(C)/8970/2020	PRITIMOHAN PRADHAN-MP	SUKANTA KUMAR DALAI
126	3904/2020 WP(C)/8975/2020	GOKUL NAIK-MP	SAMIR KUMAR MISHRA
127	3905/2020 WP(C)/21217/2019	MANAGING COMMITTEE OF BHAGABATPUR PRIMARY SCHOOL-MP	S.P.KOIK-SWAIN
128	3909/2020 WP(C)/8987/2020	AJIT KUMAR SAHU-MP	ASHOK KUMAR MISRA
129	3911/2020 WP(C)/8989/2020	SARAT KUMAR ROUT-MP	BIPLAB MOHANTY
130	3912/2020 WP(C)/8991/2020	NIRMAL CHANDRA BISWAL-MP	LAXMIDHAR DASH
131	3913/2020 WP(C)/8995/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
132	3914/2020 WP(C)/8995/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
133	3915/2020 WP(C)/8997/2020	PRAVATI PARIDA-MP	DHULIRAM PATTNAIK
134	3916/2020 WP(C)/4335/2019	SEETA INTEGRATED STEEL AND ENERGY LTD.-MP	M/S.DAYANANDA MOHAPATRA
135	3917/2020 WP(C)/9001/2020	PRASANTA KUMAR PANDA-MP	DAYANANDA MOHAPATRA
136	3918/2020 WP(C)/24640/2017	PRAFULLA KUMAR MISHRA-MP	M/S.TANMAY MISHRA
137	3919/2020 WP(C)/5248/2018	KHAGESWAR RANA-MP	M/S.TANMAY MISHRA
138	3920/2020 WP(C)/5249/2018	PRAVAKAR SWAIN-MP	M/S.TANMAY MISHRA
139	3921/2020 WP(C)/7099/2018	NIRAKAR NAYAK-MP	M/S.TANMAY MISHRA
140	3922/2020 WP(C)/9003/2020	PRADEEP KUMAR BARIK-MP	AMIT KUMAR NATH
141	3924/2020 WP(C)/9019/2020	PURNA CHANDRA JENA-MP	SANJEEV UDGATA
142	3926/2020 WP(C)/9022/2020	ANANTA NARAYAN SAHOO-MP	PRADEEP KUMAR DAS
143	3927/2020 WP(C)/9021/2020	ALOK KUMAR DASH-MP	SANJEEV UDGATA
144	3928/2020 WP(C)/9023/2020	PRASANTA KUMAR PANIGRAHY-MP	SANJEEV UDGATA
145	3929/2020 WP(C)/9024/2020	DR.DIPTI RANJAN MOHAPATRA-MP	SASWAT DAS
146	3930/2020 WP(C)/9027/2020	ANJANA MOHAPATRA-MP	K.C.DASH
147	3931/2020 WP(C)/9029/2020	M/S.RUDRAPRIYA AND COMPANY-MP	SUSANTA KUMAR DASH
148	3932/2020 WP(C)/9029/2020	M/S.RUDRAPRIYA AND COMPANY-MP	SUSANTA KUMAR DASH
149	3933/2020 WP(C)/1067/2020	M/S BENZFAB TECHNOLOGIES PVT.LTD.-MP	M/S.BIBHUTI KESHARI BISWAL
150	3934/2020 WP(C)/9044/2020	AMITAV PAITAL-MP	B.S.TRIPATHY (1)
151	3937/2020 WP(C)/9047/2020	ACHYUTA KUMAR JENA-MP	B.S.TRIPATHY (1)
152	3938/2020	M/S.MAA SAMALESWARI EXPORT AND INDUSTRIES-MP	DAMODAR PATI

153	WP(C)/9051/2020 3939/2020	MANAGER-CUM-EXECUTIVE ENGINEER, ELECTRICAL (CESD) MP	
154	WP(C)/9053/2020 3940/2020	SARAT KUMAR SAMAL-MP	PRABODHA CH. NAYAK
155	WP(C)/9059/2020 3941/2020	SARAT KUMAR SAMAL-MP	PRABODHA CH. NAYAK
156	WP(C)/9060/2020 3944/2020	TAPAN KUMAR RAY-MP	J.K.KHANDAYATRAY
157	WP(C)/9061/2020 3945/2020	ANITA SAHU-MP	NISIKANTA MISHRA
158	WP(C)/9075/2020 3946/2020	BISWANATH SAHOO-MP	H.N.MOHAPATRA
159	WP(C)/9076/2020 3947/2020	DITIKANTA PRADHAN-MP	SUSANTA KUMAR MISHRA
160	WP(C)/9079/2020 3948/2020	THE CHIEF REGIONAL MANAGER, THE ORIENTAL INSURANCE CORPORATION LTD.-MP	
161	WP(C)/9080/2020 3949/2020	KISHORE KUMAR MUDULI @ KISHORE MUDULI-MP	RABINDRA NATH PRUSTY
162	WP(C)/9081/2020 3952/2020	HINDUJA NATIONAL POWER CORPORATION LIMITED-MP	M.R.S.P.MISHRA M/S SOUMYA MISHRA
163	WP(C)/18496/2018 3953/2020	M/S UNIVERSAL AIR PRODUCT-MP	B.MOHANTY
164	WP(C)/9103/2020 3954/2020	UTTAM BHATTA-MP	DAYANANDA MOHAPATRA
165	WP(C)/9104/2020 3955/2020	M/S.BINU INDUSTRIES-MP	SOUMYA MISHRA
166	WP(C)/9105/2020 3956/2020	MANORANJAN SUR-MP	M/S.ASIT KU.JENA
167	WP(C)/3246/2020 3957/2020	PRAMILA KUMARI BEHERA @ PRAMILA BEHERA-MP	JAYADEBA BEHERA
168	WP(C)/9111/2020 3958/2020	NIROJ KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
169	WP(C)/9113/2020 3959/2020	NIROJ KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
170	WP(C)/9114/2020 3960/2020	SARBESWAR PATRA-MP	PRAFULLA KUMAR RATH
171	WP(C)/9119/2020 3961/2020	PRASANT KUMAR MALLICK-MP	CHANDRAKANTA PRADHAN
172	WP(C)/9120/2020 3962/2020	SUPARNA PATEL-MP	R.ACHARY
173	WP(C)/9121/2020 3963/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
174	WP(C)/9122/2020 3964/2020	M/S.SREE METALIKS LTD.-MP	SIDHARTHA RAY
175	WP(C)/9122/2020 3965/2020	PRABIN BASANTI-MP	RAMDAS ACHARY
176	WP(C)/9124/2020 3966/2020	RAJASHREE DASH-MP	R.ACHARY
177	WP(C)/9125/2020 3967/2020	ARUNDHATI OJHA-MP	R.ACHARY
178	WP(C)/9127/2020 3968/2020	M/S. NATIONAL PROJECTS CONSTRUCTION CORPORATION MP	M.D. DAYANANDA MOHAPATRA
179	WP(C)/6033/2017 3969/2020	GANGADHAR NAIK-MP	PRAFULLA KUMAR MOHAPATRA
180	WP(C)/27388/2019 3970/2020	SAROJINI JENA-MP	R.ACHARY
181	WP(C)/9128/2020 3971/2020	B.S.MINING CORPORATION PVT LTD.-MP	D.N.PANDA
182	WP(C)/9133/2020 3972/2020	ASHANTI BAL-MP	J.PRADHAN
183	WP(C)/9136/2020 3973/2020	MADAN MOHAN ROURAY-MP	RAJJEET ROY
	WP(C)/9138/2020		

184	3974/2020 WP(C)/9139/2020	ASHANTI BAL-MP	J.PRADHAN
185	3975/2020 WP(C)/9140/2020	ABDUL KADIR-MP	JAGANNATH KAMILA
186	3976/2020 WP(C)/9142/2020	DAYANIDHI SWAIN-MP	SAMARENDRA MOHANTY
187	3977/2020 WP(C)/9141/2020	KARTIKESWAR TRIPATHY-MP	SAMIR KUMAR MISHRA
188	3978/2020 WP(C)/9144/2020	SRIDHAR PARIDA-MP	SAMARENDRA MOHANTY
189	3980/2020 WP(C)/9147/2020	SARASWATI PATRA-MP	KARUNAKAR GAYA
190	3981/2020 WP(C)/9149/2020	GAGAN BIHARI MOHANTY-MP	S.K.NAYAK..2
191	3982/2020 WP(C)/19922/2019	MAA BRUNDABATI SELF HELP GROUP (SHG)-MP	M/S.SITIKANT MISHRA
192	3983/2020 WP(C)/9153/2020	DR.GAJENDRA KUMAR PRADHAN-MP	BUDHADEV ROUSTRAY
193	3984/2020 WP(C)/9154/2020	SASMITA DAS-MP	S.K.SAMAL
194	3985/2020 WP(C)/9155/2020	SHIV KUMARI-MP	GYANENDRA CHANDRA SWAIN
195	3986/2020 WP(C)/9156/2020	MANJULA NAIK-MP	I.PALBABU
196	3987/2020 WP(C)/9157/2020	MANJULA NAIK-MP	I.PALBABU
197	3988/2020 WP(C)/9159/2020	DR.BRAJA BANDHU NANDA-MP	BIDYALOK MOHAPATRA
198	3989/2020 WP(C)/9159/2020	DR.BRAJA BANDHU NANDA-MP	BIDYALOK MOHAPATRA
199	3990/2020 WP(C)/9160/2020	MD.HUSSAIN JAMI-MP	BIDYALOK MOHAPATRA
200	3991/2020 WP(C)/9160/2020	MD.HUSSAIN JAMI-MP	BIDYALOK MOHAPATRA
201	3992/2020 WP(C)/9158/2020	MANGULI PRADHAN-MP	M/S.SAMARENDRA BEURA
202	3993/2020 WP(C)/9193/2020	PRADEEP KUMAR SEN-MP	DIPTENDU SUNDAR RAY
203	3994/2020 WP(C)/9199/2020	PAPU NATH-MP	AMIT KUMAR NATH
204	3995/2020 WP(C)/9201/2020	BAIRAGI MOHARANA-MP	S.K.BHANJADEO
205	3996/2020 WP(C)/9202/2020	SUDHIR DAS @ SUDHIR KUMAR DAS-MP	RAJESH KUMAR MOHAPATRA
206	3997/2020 WP(C)/9203/2020	M/S.KHATAU NARBHERAM AND CO-MP	SARADA PRASANNA SARANGI
207	65/2020 CONTC/148/2020	PRAFULLA KU.SWAIN-MP	
208	66/2020 CONTC/2835/2019	LAXMIDHAR MAJHI-MP	
209	78/2020 CRLMP/1624/2019	SABIR KHAN-MP	
210	219/2020 BLAPL/9874/2019	SNEHASISH RAY-MP	SAMARENDRA MOHANTY
211	250/2020 FAO/301/2016	UNION OF INDIA-MP	
212	251/2020 FAO/301/2016	UNION OF INDIA-MP	
213	260/2020 CRLREV/43/2020	BIRENDRA KUMAR THAKUR-MP	
214	287/2020 CMP/196/2020	BABAJI MOHARANA-MP	
215	358/2020	PANDAV SETHI@SETHY-MP	RAJESH KUMAR MAHAPATRA

216	ABLAPL/8980/2018 359/2020	SUMITRA KHUNTIA-MP
217	ABLAPL/11441/2019 360/2020	PRATAP CHANDRA MOHANTA-MP
218	ABLAPL/1796/2020 361/2020	NANDITIA DASH-MP
219	ABLAPL/231/2020 362/2020	ANTARYAMI NAYAK-MP
220	ABLAPL/1582/2020 462/2020	AJAYA KHORA-MP
221	CRLMC/3509/2019 3887/2020	MITRABHANU DHARUA-MP
222	WP(C)/20622/2011 3906/2020	SUJIT KUMAR MOHANTY-MP
223	WP(C)/18742/2019 3907/2020	M/S.C.D.RAGHAVJIandCO.-MP
224	WP(C)/10654/2003 3908/2020	NATIONAL TRADING CO.-MP
225	WP(C)/12695/2005 3910/2020	SHREEDHAR BEURA-MP
226	WP(C)/15949/2017 3923/2020	BISHNU CHARAN NAYAK-MP
227	WP(C)/25513/2019 3925/2020	NAKULA PATRA-MP
228	WP(C)/25295/2019 3935/2020	NARENDRA DAS-MP
229	WP(C)/15587/2019 3936/2020	NRUSINGHA CHARAN MALLICK-MP
230	WP(C)/15589/2019 3942/2020	BAMDEV JAYSISNGH-MP
231	WP(C)/18900/2012 3950/2020	PUNJAB NATIONAL BANK-MP
232	WP(C)/6258/2017 3951/2020	PUNJAB NATIONAL BANK-MP
233	WP(C)/6257/2017 3979/2020	M/S.BINU INDUSTRIES-MP
	WP(C)/17719/2019	